

INDIAN TRADE UNIONS (AMENDMENT) BILL

(Insertion of new section 15A)

Shri Namblar (Mayuram): I beg to move for leave to introduce a Bill further to amend the Indian Trade Unions Act, 1926.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Trade Unions Act, 1926."

The motion was adopted.

Shri Namblar: I introduce the Bill.

6 P.M.

WOMEN'S AND CHILDREN'S INSTITUTIONS LICENSING BILL

Shrimati Kamlendu Mati Shah (Garhwal Distt.—West cum Tehri Garhwal Distt. cum Bijnor Distt.—North): I beg to move for leave to introduce a Bill to regulate and licence institutions caring for women and children

Mr. Deputy-Speaker: I understand a similar Bill is already introduced and pending in the House. I leave it to the hon. Member, because under the rules nobody can be prevented from introducing the Bill.

Shrimati Kamlendu Mati Shah: I would like to introduce the Bill.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to regulate and licence institutions caring for women and children."

The motion was adopted.

Shrimati Kamlendu Mati Shah: I introduce the Bill.

Mr. Deputy-Speaker: Shri B. Das is absent. Bills Nos. 8 and 9 are barred as they are identical with the one that has already been introduced.

SUPPRESSION OF IMMORAL TRAFFIC AND BROTHELS BILL

Shrimati Kamlendu Mati Shah (Garhwal Distt.—West cum Tehri Garhwal Distt. cum Bijnor Distt.—North): I beg to move for leave to introduce a Bill to provide for and consolidate the law relating to suppression of immoral traffic in women and brothels.

[**SHRIMATI RENU CHAKRAVARTY** in the Chair]

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill to provide for and consolidate the law relating to suppression of immoral traffic in women and brothels."

The motion was adopted.

Shrimati Kamlendu Mati Shah: I introduce the Bill.

Mr. Chairman: Shri B. Das is absent. Bills Nos. 12 and 13 are barred being identical. Shri A. K. Gopalan is absent.

ANTI CATTLE SLAUGHTER BILL

Shri U. M. Trivedi (Chittor): I beg to move for leave to introduce a Bill to preserve the milch and draught cattle of the country.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill to preserve the milch and draught cattle of the country."

The motion was adopted.

Shri U. M. Trivedi: I introduce the Bill.

INDIAN MAJORITY (AMENDMENT) BILL

(Amendment of section 3)

Shri Jhulan Sinha (Saran North): I beg to move for leave to introduce a Bill further to amend the Indian Majority Act, 1875.